

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 304
IB-764(ND)/2023

IN THE MATTER OF:

M/s Alpha Fertilizer (I) Pvt Ltd

.....APPLICANT/PETITIONER

Vs

M/s Ralph Agri Science Pvt. Ltd

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 23.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Rahul Yadav, Advocate.

For the Respondent : Ms. Mahima Malhotra, Advocate.

HYBRID HEARING (PHYSICAL & VC)
ORDER

It is stated by the Learned Counsel appearing for the Applicant that the Master Data of the Operational Creditor-Company has been filed pursuant to the order dated 03.04.2024. He shall take steps to bring the Master Data on record during the course of the day.

Order **reserved**.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)